

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 12

C.A.(CAA) 84(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **ADM AGRO INDUSTRIES LATUR & VIZAG
PRIVATE LIMITED & EVIALIS INDIA
LIMITED & ADM AGRO INDUSTRIES INDIA
PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Mr. Sharad Bansal, i/b Mr. Saurabh
Pandya, Advocates

Sections 230-232 of the Companies Act, 2013 & Rule 11 of NCLT, 2016

ORDER

Heard Ld. Counsel for the Applicant for a considerable time. Reserved for orders.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)